

HIGH COURT OF DELHI : NEW DELHI

No. 35 /G-I/Gaz.1A/DHC/2023

Dated, the 29TH August, 2023

ORDER

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to make the following postings/transfers in the Delhi Higher Judicial Service with immediate effect:-

S. No.	Name of officer (Mr./Ms.)	From	To	District to which allocated	Remarks
1.	Barkha Gupta	District Judge (Commercial Court), North-East, KKD	District Judge (Commercial Court)-06, Central, THC	Central	In the Court earlier presided over by Mr. Sanjay Kr. Aggarwal
2.	Anil Kr. Sisodia	District Judge (Commercial Court-02), South, Saket	District Judge (Commercial Court-04), Central, THC	Central	Vice Ms. Anuradha Shukla Bhardwaj
3.	Anuradha Shukla Bhardwaj	District Judge (Commercial Court-04), Central, THC	District Judge (Commercial Court-02), South, Saket	South	Vice Mr. Anil Kr. Sisodia
4.	Sanjeev Kumar Malhotra	Special Judge(PC Act) (ACB)-01, Rouse Avenue Court Complex	District Judge (Commercial Court), North-East, KKD	North East	Vice Ms. Barkha Gupta
5.	Manoj Kumar	ASJ-01 (POCSO), North-East, KKD	Special Judge (PC Act) (CBI) - 17, RACC	-	Vice Mr. Balwant Rai Bansal
6.	Ajay Pandey	Additional Principal Judge, Family Court, Shahdara, KKD	District Judge (Commercial Court-10), Central, THC	Central	In a new court.
7.	Sanjay Sharma-II	ASJ-3, Central, THC	District Judge (Commercial Court-11), Central, THC	Central	In a new court.
8.	Vidya Prakash	On repatriation	ADJ-09, Central, THC	Central	Vice Mr. Rakesh Pandit

9.	Sanjay Jindal	Judge, Family Court, North, Rohini	District Judge (Commercial Court-04), West, THC	West	In a new court.
10.	Kiran Bansal	ASJ-04, Shahdara, KKD	District Judge (Commercial Court)-2, Shahdara. KKD	Shahdara	In the Court earlier presided over by Ms. Sukhvinder Kaur
11.	Ravinder Bedi	On repatriation	District Judge (Commercial Court-12), Central. THC	Central	In a new court.
12.	Rakesh Pandit	ADJ-09, Central, THC	ASJ-07, Shahdara. KKD	Shahdara	Vice Mr. Ravindra Kumar Pandey
13.	Ajay Gupta	Special Judge (PC Act) (CBI) - 03, RACC	District Judge (Commercial Court-05), West, THC	West	In a new court.
14.	Sanjeev Kr.Singh	ASJ-3, South, Saket	District Judge (Commercial Court-13), Central, THC	Central	In a new court.
15.	Naresh Kumar Malhotra	Judge, Family Court, East, KKD	District Judge (Commercial Court-06), West, THC	West	In a new court.
16.	Raj Kumar	ADJ-02, North, Rohini	ASJ-05, Central, THC	Central	Vice Mr. Vijay Shankar
17.	Shailender Malik	ASJ-03, New Delhi, PHC	PO (MACT)-02, Shahdara, KKD	Shahdara	In a new court
18.	Gautam Manan	ASJ-02, South-West, Dwarka	ASJ-05-cum-ASJ (Electricity), East. KKD	East	Vice Ms. Shelly Arora
19.	Vrinda Kumari	ASJ-02, South, Saket	ADJ-07, West, THC	West	Vice Mr. Vinod Kumar Gautam
20.	Balwant Rai Bansal	Special Judge (PC Act) (CBI) - 17, RACC	Special Judge (NDPS), Shahdara. KKD	Shahdara	In a new court
21.	Navita Kumari Bagha	PO, Labour Court-07, RACC	ASJ(POCSO)-04, North-West, Rohini	North West	Vice Mr. Jay Thareja
22.	Ram Lal Meena	ASJ-05, South-West, Dwarka	Special Judge, Electricity Court-02, Central, THC	Central	Vice Mr. Vikrant Vaid

23.	Deepali Sharma	ASJ-04, East, KKD	Special Judge(PC Act) (ACB)-01, RACC	-	Vice Mr. Sanjeev Kumar Malhotra
24.	Hardeep Kaur	ADJ-04, South, Saket	ASJ-02, New Delhi, PHC	New Delhi	Vice Mr. Sanjay Khanagwal
25.	Ajay Gulati-I	ADJ-02, West, THC	Joint Registrar (Judicial), Delhi High Court (on deputation)	DHC	Vice Mr. Purushottam Pathak
26.	Vinay Singhal	ASJ (Electricity)-01, Central, THC	PO, Labour Court-08, RACC	-	Vice Mr. Tarun Yogesh
27.	Vijay Shankar	ASJ-05, Central, THC	ASJ-04, West, THC	West	Vice Mr. Manish Khurana
28.	Sanjay Khanagwal	ASJ-02, New Delhi, PHC	Special Judge (PC Act) (CBI)-12, RACC	-	In the Court earlier presided over by Mr. Naveen Gupta
29.	Sugandha Aggarwal	On repatriation from Delhi High Court	ASJ(SC-RC), South, Saket	South	In a new court
30.	Sumit Dass	ADJ-04, South-West, Dwarka	PO, Labour Court-09, RACC	-	Vice Mr. Joginder Prakash Nahar
31.	Kiran Gupta	ADJ-01, South-West, Dwarka	ASJ-04, New Delhi, PHC	New Delhi	Vice Mr. Harjyot Singh Bhalla
32.	Tarun Yogesh	PO, Labour Court-08, RACC	ASJ-06, New Delhi, PHC	New Delhi	Vice Mr. Rajinder Singh
33.	Neeraj Gaur	ASJ-05, North-West, Rohini	Judge, Family Court, North, Rohini	North	Vice Mr. Sanjay Jindal
34.	Sunil Beniwal	Attached to the PD&SJ, South, Saket	ADJ-06, South, Saket	South	In a new court
35.	Twinkle Wadhwa	ADJ-04, South-East, Saket	Judge, Family Court-02, Shahdara, KKD	Shahdara	Vice Mr. Ajay Pandey
36.	Joginder Prakash Nahar	PO, Labour Court-09, RACC	ASJ(FTC)-01, Central, Tis Hazari	Central	In a new court
37.	Hasan Anzar	ASJ-06 (POCSO), East, KKD	Special Judge (PC Act) (CBI) - 03, RACC	-	Vice Mr. Ajay Gupta

38.	Shelly Arora	ASJ-05-cum-ASJ(Electricity), East, KKD	PO (MACT)-02, South East. Saket	South East	In a new court.
39.	Manish Khurana	ASJ-04, West, THC	Judge, Family Court, East, KKD	East	Vice Mr. Naresh Kumar Malhotra
40.	Ajay Singh Shekhawat	ADJ-04, Central, THC	ASJ-02. South-West, Dwarka	South West	Vice Mr. Gautam Manan
41.	Rajinder Singh	ASJ-6, New Delhi, PHC	ASJ(SC-RC)-02, West, THC	West	In a new court.
42.	Geetanjali	ADJ-01, North-East, KKD	ASJ(FTC)-03, South East, Saket	South East	In a new court.
43.	Vijay Kumar Jha	Special Judge (PC Act)(CBI)-19, RACC	ASJ(SC-RC)-03, East, KKD	East	In a new court
44.	Bhawani Sharma	ASJ-01 (POCSO), Shahdara, KKD	Joint Registrar (Judicial), Delhi High Court	DHC	Vice Ms.Sugandha Aggarwal
45.	Anuj Agarwal	ADJ-05, South-West, Dwarka	ASJ(Spl.FTC)-02, Central, THC	Central	Vice Mr.Atul Krishna Agrawal
46.	Vinod Kumar Gautam	ADJ-07, West, THC	ASJ(SC-POCSO), South West, Dwarka	South West	In a new court
47.	Gurmohina Kaur	ADJ-03, South, Saket	ASJ-05, South-West, Dwarka	South West	Vice Mr. Ram Lal Meena
48.	Harjyot Singh Bhalla	ASJ-04, New Delhi, PHC	PO, Labour Court-07. RACC	-	Vice Ms. Navita Kumari Bagha
49.	Jay Thareja	ASJ(POCSO)-04, North-West, Rohini	Special Judge (PC Act) (ACB)-02. RACC	-	In the Court earlier presided over by Mr. Samar Vishal
50.	Colette Rashmi Kujur	ADJ-10, Central, THC	ASJ-06 (POCSO), East, KKD	East	Vice Mr. Hasan Anzar
51.	Purshotam Pathak	On repatriation from Delhi High Court	ASJ-05, South, Saket	South	Vice Mr. Rakesh Kumar Singh
52.	Pawan Singh Rajawat	ADJ-08, West, THC	ASJ-02, Central, THC	Central	Vice Mr. Dheeraj Mor
53.	Rajinder Kumar	ADJ-02, North-West, Rohini	ASJ-05, North-West, Rohini	North West	Vice Mr. Neeraj Gaur
54.	Virender Kumar Kharta	ASJ-01 (POCSO), North, Rohini	ASJ(FTC)-02, Central, Tis Hazari	Central	In a new court

55.	Rajesh Kumar	ADJ-03, East, KKD	ASJ(SC-POCSO), Central, Tis Hazari	Central	In a new court
56.	Dr. Surender Mohit Singh	ADJ-04, North, Rohini	ASJ(FTC)-01, West, Tis Hazari	West	In a new court
57.	Ajay Gulati-II	ADJ-01, Central, THC	ASJ(SC-POCSO)-02, North East, KKD	North East	In a new court
58.	Surabhi Sharma Vats	On return from Leave	ASJ-04, Shahdara, KKD	Shahdara	Vice Ms. Kiran Bansal
59.	Dheeraj Mor	ASJ-02, Central, THC	ASJ-01 (POCSO), Shahdara, KKD	Shahdara	Vice Ms. Bhawani Sharma
60.	Vikrant Vaid	Special Judge, Electricity Court -02, Central, THC	ASJ (Electricity) -01, Central, THC	Central	Vice Mr. Vinay Singhal
61.	Navjeet Budhiraja	ADJ-03, South-East, Saket	ASJ-02, South, Saket	South	Vice Ms. Vrinda Kumari
62.	Dinesh Kumar	ADJ-02, South, Saket	ASJ(SC-POCSO), South, Saket	South	In a new court.
63.	Arun Kumar Garg	ADJ-05, Central, THC	ASJ(SC-POCSO)-02, Shahdara, KKD	Shahdara	In a new court
64.	Atul Krishna Agrawal	ASJ(Spl.FTC)-02, Central, THC	Special Judge (PC Act) (CBI)-19, RACC	-	Vice Mr. Vijay Kumar Jha
65.	Saumya Chauhan	ADJ-02, Central, THC	ASJ(FTC)-02, West, Tis Hazari	West	In a new court
66.	Akash Jain	ADJ-01, South-East, Saket	ASJ-04, East, KKD	East	Vice Ms. Deepali Sharma
67.	Arun Goel	ADJ-03, Shahdara, KKD	PO, Labour Court-10, RACC	-	In the Court earlier presided over by Mr. Ankit Singla
68.	Rakesh Kumar Singh	ASJ-05, South, Saket	ADJ-02, North-West, Rohini	North West	Vice Mr. Rajinder Kumar
69.	Ravindra Kumar Pandey	ASJ-07, Shahdara, KKD	ASJ-3, South, Saket	South	Vice Mr. Sanjeev Kr. Singh
70.	Sachin Gupta	ADJ-04, West, THC	ASJ-03, New Delhi, PHC	New Delhi	Vice Mr. Shailender Malik
71.	Kishor Kumar	ADJ-04, East, KKD	ADJ-04, North, Rohini	North	Vice Dr. Surender Mohit Singh

72.	Shankar Narayanan	On completion of training	ASJ-01 (POCSO), North-East, KKD	North East	Vice Mr. Manoj Kumar
73.	Ankit Mehta	On completion of training	ASJ(SC-POCSO)-02, West, Tis Hazari	West	In a new court
74.	Neeraj Sharma	On completion of training	ADJ-04, Central, THC	Central	Vice Mr. Ajay Singh Shekhawat
75.	Sachin Mittal	On completion of training	ADJ-03, South-East, Saket	South East	Vice Mr. Navjeet Budhiraja
76.	Abhishek Goyal	On completion of training	ASJ-3, Central, THC	Central	Vice Mr. Sanjay Sharma-II
77.	Priyanka Bhagat	On completion of training	ASJ(SC-RC) Central, Tis Hazari	Central	In a new court
78.	Ankur Jain	On completion of training	ADJ-02, Shahdara, KKD	Shahdara	In the Court earlier presided over by Ms. Ravinder Bedi
79.	Anil Chandhel	On completion of training	ADJ-04, West, THC	West	Vice Mr. Sachin Gupta
80.	Gunjan Gupta	On completion of training	ADJ-04, South-East, Saket	South East	Vice Ms. Twinkle Wadhwa
81.	Atul Ahlawat	On completion of training	ASJ(SC-POCSO), South East, Saket	South East	In a new court.
82.	Shiv Kumar	On completion of training	ADJ-02, West, THC	West	Vice Mr. Ajay Gulati-I
83.	Amit Sahrawat	On completion of training	ASJ-01 (POCSO), North, Rohini	North	Vice Mr. Virender Kumar Kharta
84.	Abhitosh Pratap Singh Rathore	On completion of training	ADJ-04, South, Saket	South	Vice Ms. Hardeep Kaur
85.	Jiten Mehra	On completion of training	ADJ-10, Central, THC	Central	Vice Ms. Colette Rashmi Kujur
86.	Shilpi M. Jain	On completion of training	ADJ-05, South-West, Dwarka	South West	Vice Mr. Anuj Agarwal
87.	Munish Bansal	On completion of training	ADJ-03, South, Saket	South	Vice Ms. Gurmohina Kaur
88.	Vikram Bali	On completion of training	ADJ-02, North, Rohini	North	Vice Mr. Raj Kumar
89.	Pooja Jain	On completion of training	ADJ-03, East, KKD	East	Vice Mr. Rajesh Kumar
90.	Sumit Dalal	On completion of training	ADJ-04, South-West, Dwarka	South West	Vice Mr. Sumit Dass

91.	Mohammed Ehtesham	On completion of training	ADJ-03, Shahdara, KKD	Shahdara	Vice Mr. Arun Goel
92.	Yadvender Singh	On completion of training	ADJ-02, South, Saket	South	Vice Mr. Dinesh Kumar
93.	Anil Kr. Paswan	On completion of training	ADJ-04, East, KKD	East	Vice Mr. Kishor Kumar
94.	Sachin Sood	On completion of training	ADJ-01, Central, THC	Central	Vice Mr. Ajay Gulati-II
95.	Abhishek Srivastava	On completion of training	ADJ-05, Central, THC	Central	Vice Mr. Arun Kumar Garg
96.	Manoj Kr. Sharma	On completion of training	ADJ-08, West, THC	West	Vice Mr. Pawan Singh Rajawat
97.	Vikas Garg	On completion of training	ADJ-05, East, KKD	East	In a new court
98.	Sandeep Kumar Sharma	On completion of training	ADJ-02, Central, THC	Central	Vice Ms. Saumya Chauhan
99.	Somitra Kumar	On completion of training	ADJ-06, East, KKD	East	In a new court
100.	Rahul Bhatia	On completion of training	ADJ-01, South-East, Saket	South East	Vice Mr. Akash Jain
101.	Aman Pratap Singh	On completion of training	ADJ-01, South-West, Dwarka	South West	Vice Ms. Kiran Gupta
102.	Deepankar Mohan	On completion of training	ADJ-04, Shahdara, KKD	Shahdara	In a new court
103.	Kapil Kumar	On completion of Orientation Programme	ADJ-01, North-East, KKD	North East	Vice Ms. Geetanjali
104.	Shirish Aggarwal	On completion of Orientation Programme	ASJ(FTSC) (POCSO)-03, South-West, Dwarka	South West	In the Court earlier presided over by Mr. Jitendra Pratap Singh
105.	Sheetal Chaudhary Pradhan	On completion of Orientation Programme	ASJ (FTSC) (POCSO), South, Saket	South	In the Court earlier presided over by Ms. Shreya Arora Mehta

Notes:-

1. The judicial officers shall be under the control of the Principal District & Sessions Judge of the district to which they have been allocated.
2. The judicial officers under transfer shall notify the cases in which they had reserved judgments/orders before relinquishing the charge of the court in terms of the posting/transfer order. The judicial officers shall pronounce judgments/orders in all such matters on the date fixed or maximum within a period of 2-3 weeks thereof.

notwithstanding the posting/transfer. Date of pronouncement shall be notified in the cause list of the court to which the matter pertains as also of the court to which the judicial officer has been transferred and on the website.

3. The Principal District & Sessions Judge(HQs.), Central, Tis Hazari Court. shall withdraw sufficient number of cases from the existing courts of District Judge (Commercial Court) and assign them to the newly created courts of District Judge (Commercial Court)-10, District Judge (Commercial Court)-11, District Judge (Commercial Court)-12 and District Judge (Commercial Court)-13 so as to ensure equal pendency.
4. The Principal District & Sessions Judge (West) Tis Hazari Court shall withdraw sufficient number of cases from the existing courts of District Judge (Commercial Court) and assign them to the newly created courts of District Judge (Commercial Court)-04, District Judge (Commercial Court)-05 and District Judge (Commercial Court)-06. so as to ensure equal pendency.
5. The Principal District & Sessions Judge, South, Saket, shall withdraw sufficient number of cases from the existing courts of Addl. District Judges and assign them to the newly created court of ADJ-06, South, so as to ensure equal pendency.
6. The Principal District & Sessions Judge, East, KKD. shall withdraw sufficient number of cases from the existing courts of Addl. District Judges and assign them to the newly created courts of ADJ-05, East, KKD and ADJ-06. East, KKD so as to ensure equal pendency.
7. The Principal District & Sessions Judge, Shahdara, KKD, shall withdraw sufficient number of cases from the existing courts of Addl. District Judges and assign them to the newly created court of ADJ-04, Shahdara, KKD, so as to ensure equal pendency.
8. The Principal District & Sessions Judge. South East, Saket, shall withdraw sufficient number of MACT cases from the existing court and assign them to the newly created court of PO (MACT)-02, South East, Saket, so as to ensure equal pendency.
9. The Principal District & Sessions Judge, Shahdara, KKD, shall withdraw sufficient number of MACT cases from the existing court and assign them to the newly created court of PO (MACT)-02, Shahdara, KKD, so as to ensure equal pendency.
10. The Principal District & Sessions Judge(HQs.). Central, Tis Hazari Court shall withdraw sufficient number of cases which are more than 4 years old from the existing ASJ courts and assign them to the newly created courts of ASJ(FTC)-01. Central and ASJ (FTC)-02, Central, which are the Fast Track Courts for trial of old criminal cases.
11. The Principal District & Sessions Judge, West, Tis Hazari Court. shall withdraw sufficient number of cases which are more than 4 years old from the existing ASJ courts and assign them to the newly created courts of ASJ(FTC)-01 West and ASJ (FTC)-02, West, which are the Fast Track Courts for trial of old criminal cases.

12. The Principal District & Sessions Judge, South East, Saket, shall withdraw sufficient number of cases which are more than 4 years old from the existing ASJ courts and assign them to the newly created court of ASJ(FTC)-03, which is a Fast Track Court for trial of old criminal cases.
13. The Principal District & Sessions Judge(HQs.), Central, Tis Hazari Court, shall withdraw sufficient number of Rape cases from the existing courts and assign them to the newly created court of ASJ(SC-RC), Central, which is a special court for rape cases, so as to ensure equal pendency.
14. The Principal District & Sessions Judge, West, Tis Hazari Court, shall withdraw sufficient number of Rape cases from the existing courts and assign them to the newly created court of ASJ(SC-RC)-02, West, which is a special court for rape cases, so as to ensure equal pendency.
15. The Principal District & Sessions Judge, South, Saket shall withdraw sufficient number of Rape cases from the existing courts and assign them to the newly created court of ASJ(SC-RC), South which is a special court for rape cases, so as to ensure equal pendency.
16. The Principal District & Sessions Judge, East, KKD, shall withdraw sufficient number of Rape cases from the existing courts and assign them to the newly created court of ASJ(SC-RC)-03, East which is a special court for rape cases, so as to ensure equal pendency.
17. The Principal District & Sessions Judge(HQs.), Central, Tis Hazari Court, shall withdraw sufficient number of POCSO cases from the existing courts and assign them to the newly created court of ASJ(SC-POCSO), Central, which is a special court for POCSO cases, so as to ensure equal pendency.
18. The Principal District & Sessions Judge, West, Tis Hazari Court, shall withdraw sufficient number of POCSO cases from the existing courts and assign them to the newly created court of ASJ(SC-POCSO)-02, West, which is a special court for POCSO cases, so as to ensure equal pendency.
19. The Principal District & Sessions Judge, South, Saket, shall withdraw sufficient number of POCSO cases from the existing courts and assign them to the newly created court of ASJ(SC-POCSO), South, which is a special court for POCSO cases, so as to ensure equal pendency.
20. The Principal District & Sessions Judge, South West, Dwarka, shall withdraw sufficient number of POCSO cases from the existing courts and assign them to the newly created court of ASJ(SC-POCSO), South West, which is a special court for POCSO cases, so as to ensure equal pendency.
21. The Principal District & Sessions Judge, South East, Saket, shall withdraw sufficient number of POCSO cases from the existing courts and assign them to the newly created

court of ASJ(SC-POCSO), South East, which is a special court for POCSO cases. so as to ensure equal pendency.

22. The Principal District & Sessions Judge, North East, KKD, shall withdraw sufficient number of POCSO cases from the existing courts and assign them to the newly created court of ASJ(SC-POCSO)-02, North East, which is a special court for POCSO cases, so as to ensure equal pendency.

23. The Principal District & Sessions Judge, Shahdara, KKD, shall withdraw sufficient number of POCSO cases from the existing courts and assign them to the newly created court of ASJ(SC-POCSO)-02, Shahdara, which is a special court for POCSO cases, so as to ensure equal pendency.

24. The Principal District & Sessions Judge, Shahdara, KKD, shall withdraw sufficient number of NDPS cases from the existing courts and assign them to the newly created court of Spl.Judge(NDPS), Shahdara, which is a special court for NDPS cases. so as to ensure equal pendency.

Re-designation of existing court owing to creation of New Courts:-

25. The Court of Sh.Raj Kumar Tripathi, Judge Family Court-01, West, THC stands re-designated as "Additional Principal Judge, Family Court, West, THC". The court of Judge, Family Court-02, West, Tis Hazari, presided over by Ms.Charu Aggarwal stands re-designated as Judge, Family Court-01, West, THC.

26. Ms.Twinkle Wadhwa, who is the successor court of Mr.Ajay Pandey, presently Additional Principal Judge, Family Court, Shahdara, KKD. shall be designated as Judge Family Court-02, Shahdara, KKD.

27. The court of Judge, Family Court, Shahdara, KKD, presided over by Sh.Devender Kumar is henceforth re-designated as Judge, Family Court-01, Shahdara, KKD.

28. The Court of Mr.Manish Yaduvanshi, ASJ(SC-RC) West, Tis Hazari stands re-designated as ASJ(SC-RC)-01, West, Tis Hazari.

29. The Court of Mr.Amit Bansal, ASJ(SC-POCSO) West, Tis Hazari stands re-designated as ASJ(SC-POCSO)-01, West, Tis Hazari.

30. The court of Ms.Charu Gupta, ASJ(SC-POCSO), North East, KKD stands re-designated as ASJ(SC-POCSO)-01, North East, KKD.

31. The court of Ms.Niti Phutela ASJ(SC-POCSO), Shahdara, KKD stands re-designated as ASJ(SC-POCSO)-01, Shahdara, KKD.

32. The court of Sh.Tarun Sahrawat, PO(MACT), Shahdara, KKD stands re-designated as PO(MACT)-01, Shahdara, KKD.

33. The court of Sh.Naveen Kumar Kashyap, PO(MACT), South East, Saket stands re-designated as PO(MACT)-01, South East, Saket.
34. The posting order with respect to Sh.Aman Pratap Singh shall come into effect from 01.09.2023 i.e. after completion of his training on 31.08.2023.

BY ORDER OF THE COURT

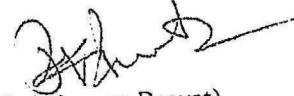
Sd/-
(RAVINDER DUDEJA)
REGISTRAR GENERAL

6212 → 6245
Endst. No. _____/G-I/Gaz.1A/DHC/2023 Dated, the 29TH August, 2023

Copy forwarded for information and necessary action to: -

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
11. The Director of Prosecution. CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block. 1 Wing-5, Sector-07, R.K.Puram, N. Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, Delhi Municipal Corporation, Civic Centre, Minto Road, N.Delhi.
16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
19. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
20. All Registrars, Delhi High Court, New Delhi.
21. The Joint Registrar (Vigilance-I), Delhi High Court, New Delhi.
22. The Joint Registrar (Vigilance-II), Delhi High Court, New Delhi.
23. The Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.
24. The Pay & Accounts Officer, Tis Hazari, Delhi.
25. Joint Registrar (IT), DHC. with request to display this order on website of Delhi High Court.

26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
28. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
29. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
30. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
31. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
33. Personal file of the officer concerned.
34. Guard File.



(Raj Kumar Rawat)
Joint Registrar (Gaz.-IA)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

No. 30463-30500 /F.5(1)/Gaz./PDJ West/2023 Dated, Delhi the 31/8/23

Copy forwarded to :-

1. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.
2. The Officer Incharge, Administration Branch, West District, Tis Hazari Courts, Delhi.
3. The O/o CMM, West District, Tis Hazari Courts, Delhi.
4. The Branch Incharge/DDO, all Branches of West District, Tis Hazari Courts, Delhi.
5. The Branch Incharge, Facilitation Centre, Tis Hazari Courts, Delhi.
6. The PS to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
7. The Reader to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
8. For uploading on LAYERS
9. For uploading on centralized website through LAYERS.
10. Dealing official LAYERS seat, Tis Hazari Courts, Delhi (Room No.207).
11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.


(Hemani Malhotra)
Officer Incharge (Judicial Branch)
DJ (Commercial)-02, West Distt.

10